### GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT

#### **LOK SABHA**

## UNSTARRED QUESTION NO. 4093 TO BE ANSWERED ON DECEMBER 23, 2015

#### **WASTE WATER TREATMENT PLANT**

No. 4093. SRI C.S. PUTTA RAJU:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has entered into collaboration with any foreign countries to avail expertise in converting waste water to fresh water for consumption;
- (b) if so, the details of the countries with which Government has entered into such collaboration;
- (c) whether any project was implemented in the country after obtaining technical know-how of converting waste water into fresh water for consumption; and
- (d) if so, the details thereof:

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a) to (d): Water supply and waste water treatment both are State subjects. It is the responsibility of State Departments/Urban Local Bodies (ULBs) to plan, design, execute, operate and maintain water supply systems including waste water treatment. They are free to enter into collaboration with any foreign countries to avail expertise in converting waste water to fresh water for consumption.

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